

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 11th February, 2019

NO. LJ (B) 6/2019/23 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates for conduct of General Elections to the Khasi Hills and Jaintia Hills Autonomous District Council, 2019.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Lyndon Momin, E.E., PHE, Mawkyrwat	South West Khasi Hills District, Mawkyrwat	Deputy Commissioner, South West Khasi Hills District, Mawkyrwat
2.	Shri C. Buam, District Statistical Officer	-do-	-do-
3.	Shri C.E. Wahlang, E.E., Water Resources.	-do-	-do-
4.	Shri M. Mawroh, E.E., PWD(Rds), Mawkyrwat.	-do-	-do-
5.	Shri M. Kharnaioir, E.E., PWD(Rds), Ranikor.	-do-	-do-
6.	Shri B. Shylla, District Agriculture Officer.	-do-	-do-
7.	Smti H. Papang, Superintendent of Fishery.	-do-	-do-
8.	Shri J. Gashnga, G.M., DC&IC, Mawkyrwat.	-do-	-do-
9.	Smti P.P. Lyngdoh, Div. Soil & Water Conservation, Mawkyrwat.	-do-	-do-
10.	Shri L. Lyngdoh, District Social Welfare Officer.	-do-	-do-
11.	Shri R.D. Pakyntein, A.E.E., PWD(Rds), Mawkyrwat.	-do-	-do-
12.	Shri S. Rani, Asstt. Director Horticulture.	-do-	-do-
13.	Shri K.C. Nongrum, EE, DRDA, Mawkyrwat.	-do-	-do-
14.	Shri P.B. War, District Sport Officer, Mawkyrwat.	-do-	-do-
15.	Shri D. Kyndiah, A.E.E., PWD (Rds), Nonghyllam.	-do-	-do-

16.	Shri R.B. Dkhar, A.E.E., PWD (Rds), Ranikor.	-do-	-do-
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(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 6/2019/23-A,

Dated Shillong, the 11th February, 2019

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to letter No. SWK/MDCE-7/2018-19/1, dt. 7.2.2019.
4. District Council Affairs Department.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
